

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Since the 15th November, 1970 upto the 15th May, 1971, three Underground Naga leaders were arrested. In addition, about 40 self-styled officers of the so-called Naga Army and the Underground groups have either surrendered or have been captured by the Security Forces during the same period.

(b) and (c) The Law and Order situation in Nagaland has improved considerably over the past many months. The State Government who are in control of the situation, have continued to take steps to counter the activities of the Underground groups and provide satisfactory protection to the villagers. Efforts of the Underground Nagas to extort money and rations and to get recruits are proving increasingly unsuccessful due to the non-cooperation of the villagers. The resistance offered by the villagers has noticeably increased because of their desire for peace.

Naga leaders have continued their informal contacts with the Underground Nagas to bring them to the path of peace and reason.

#### Recovery of dues from Pakistan

1414. SHRI D. D. DESAI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have recovered from Pakistan all dues, including the shipments, the Pakistan Government had expropriated during the last Indo-Pakistan conflict ; and

(b) if not, the steps being taken or proposed to be taken by the Indian Government now to recover all past dues from the Pakistan Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Government have repeatedly urged upon the Government of Pakistan to start discussions for the restoration of the property seized in the 1965 conflict, as envisaged in the Tashkent Declaration, but Pakistan's response has been negative and unhelpful so far.

#### Alleged sale of Blood by Contractors to various Nursing Homes and Hospitals in Delhi

1415. SHRI MUHAMMED SHERIFF :  
SHRI B. K. DASCHOWDHURY :

Will the Ministry of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government are aware that in the Capital there are some contractors who sell blood to various Nursing Homes and Hospitals ;

(b) whether these contractors collect blood from the labourers and receive 40 to 60 per cent of the amount from the sale ; and

(c) if so, the action taken against those contractors ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) There are no contractors to sell blood to Hospitals and Nursing Homes in Delhi. In one institution, however, namely, the All-India Institute of Medical Sciences, a contractor has been engaged to procure donors and is paid one rupee for each blood donor as his fee. The actual donor is paid Rs. 15/- directly.

(b) Government have no information about it.

(c) Does not arise.

#### Policy regarding supply of Drinking Water to Rural Areas of Chandigarh

1416. SHRI A. N. VIDYALANKAR : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether in the urban areas of Chandigarh Union Territory, no drinking water supply has been assured in a number of villages some of which are situated at a distance of half a mile ;

(b) whether owing to running of numerous tubewells in the urban areas, village wells and hand pumps have dried up and people of villages have lost all supply of drinking water ; and